

F. No. J-11017/4/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 12th February, 2025

ORDER

The President is pleased to accept the resignation of **Shri Mohit Agarwal**, Central Government Counsel for High Court of Patna, with effect from **04.02.2025**.

2. Consequently, the name of Shri Mohit Agarwal, Advocate figuring at serial number '20' of this Department's Order No. J-11017/4/2024-Judicial dated 23.02.2024, stands deleted.
3. Hindi version of this order will follow.



(Madhab Charan Prusty)
Sr. Government Advocate

Copy (through email) to:-

1. PS to MoS (I/C) L&J.
2. PSO to Law Secretary/All Additional Secretaries in the main secretariat of Department of Legal Affairs.
3. Dr. Krishna Nandan Singh, Addl. SGI, High Court of Patna.
4. The Registrar, High Court of Patna.
5. Shri Mohit Agarwal, Advocate.
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / spare copy.



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